

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCE

**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

**IN THE MATTER OF** : IJM Concrete Products Pvt Ltd  
Vs  
P Dot G Constructions Pvt Ltd

**MAIN PETITION NUMBER** : CP/193/IB/2018

**(IA/MA) APPLICATION NUMBERS**

New Application IA/901/CHE/2024 IN MA/554/2019; New Application IA/907/CHE/2024 IN MA/554/2019  
New Application IA/908/CHE/2024 IN MA/554/2019; New Application IA/909/CHE/2024 IN MA/554/2019  
New Application IA/912/CHE/2024 IN MA/554/2019; New Application IA/913/CHE/2024 IN MA/554/2019  
New Application IA/914/CHE/2024 IN MA/554/2019; New Application IA/916/CHE/2024 IN MA/554/2019  
New Application IA/919/CHE/2024 IN MA/554/2019; New Application IA/920/CHE/2024 IN MA/554/2019  
New Application IA/925/CHE/2024 IN MA/554/2019; New Application IA/927/CHE/2024 IN MA/554/2019  
New Application IA/928/CHE/2024 IN MA/554/2019; New Application IA/929/CHE/2024 IN MA/554/2019  
New Application IA/930/CHE/2024 IN MA/554/2019; New Application IA/931/CHE/2024 IN MA/554/2019  
New Application IA/932/CHE/2024 IN MA/554/2019; New Application IA/933/CHE/2024 IN MA/554/2019  
IA/897(CHE)/2024 in MA/554/2019; IA/899(CHE)/2024 in MA/554/2019  
IA/289/CHE/2021 IN MA/554/2019; MA/343/2019; IA/144/2020 IN MA/343/2019  
IA/1181/IB/2020; IA/1182/IB/2020; IA/861(CHE)/2021

Ram Rajyaraman Adv

Counsel for RP/CD

Applicant in many IAs



MA 343 of 2019

IA 289 of 2021

IA 144 of 2021

IA 861 of 2021

Sr. Adv. Om prakash

Assisted by P. Elayaraj Kumar

counsel for Respondents



IA 1181 of 2020

IA 1182 of 2020

P. Elayaraj Kumar

Assisted by K. Bharathi

For Ramalingam & Associates

Counsel for Applicant




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IA/1181/IB/2020; IA/1182/IB/2020; IA/861(CHE)/2021

**ORDER**

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**New Application IA/933/CHE/2024 IN MA/554/2019**  
**IA/897(CHE)/2024 in MA/554/2019**  
**IA/899(CHE)/2024 in MA/554/2019:**

Present: Mr. Ravi Rajagopalan, Ld. Counsel for the Applicant / Successful  
Resolution Applicant.  
None for the Respondents.

Ld. Counsel for the Applicant submits that the construction in respect of the application is almost complete. The Successful Resolution Applicant is willing to handover the possession provided the Respondents pay their dues.

Ld. Counsel Mr. P.Elayarajkumar who is representing one of the flat buyer(s) in other IA, submits that flat buyers do not know the status of the project.

Considering the submissions, we appoint Ld. Counsel Mr. P.Elayarajkumar to contact the Respondents/flat buyers in the applications after collecting the details from the Applicant / Applicant's Counsel Mr. Ravi Rajagopalan and to submit his response.

The Applicant Counsel is also directed to give the details of the flat buyers / Respondents including address, contact number, e-mail address and copy of the application on the mail(s) of Ld. Counsel Mr. P.Elayarajkumar viz., [palanielayarajkumar@gmail.com](mailto:palanielayarajkumar@gmail.com); [elayaadvocate@yahoo.com](mailto:elayaadvocate@yahoo.com) and [ramalingamandassociates@gmail.com](mailto:ramalingamandassociates@gmail.com).

In addition to the above, Applicant is also directed to serve the copy of the application on the Respondents through all possible mode and file Affidavit of service.

**IA/289/CHE/2021 IN MA/554/2019:**

**MA/343/2019:**

**IA/144/2020 IN MA/343/2019:**

**IA/861(CHE)/2021:**

Present: Ld. Senior Counsel Mr. E.Omprakashalong with  
Mr.P.Elayarajkumar for the homebuyers.  
Mr. Ravi Rajagopalan, Ld. Counsel for P Dot G Construction Pvt. Ltd.

Some suggestions came during the arguments.

Ld. Counsel Mr. Ravi Rajagopalan seeks time to take instructions.

List on **14.06.2024** along with the other applications.

**IA/1181/IB/2020:**

**IA/1182/IB/2020:**

Present: Ld. Senior Counsel Mr. E.Omprakashalong with  
Mr. P.Elayarajkumarfor Applicant.

Mr. Ravi Rajagopalan, Ld. Counsel for P Dot G Constructions Pvt. Ltd.

Mr. Ravi Rajagopalan submits that the towers forming part of the applications were constructed and handed over much prior to the CIRP commencement date and they were not the part of the information memorandum.

List on **14.06.2024** along with the other applications.

**Registry is directed to issue notice to all the Applicants/Respondents to appear physically on 14.06.2024.**

**-sd-**

**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

**-sd-**

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**